

MOST URGENT

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 07/57

Dated 08.01.2021

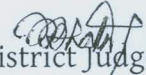
As Chairman of District Legal Services Authority, Hooghly , I have noticed the fact that some of the staff members of the Sub-Divisional offices of DLSA, Hooghly are not attending the duties in proper time.

In this circumstances, the **undersigned directs all the Sub-Divisional staff members of District Legal Services Authority , Hooghly to attend their duties in time.**

The Secretary, District Legal Services Authority, Hooghly is **requested to keep strict vigil regarding attendance of staff members in proper time.**

This Order shall take immediate effect.

Inform.

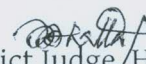

District Judge, Hooghly
08.01.2021

Memo No. 100(5)/DLSA

Dated 08.01.2021

Copy forwarded for information and taking necessary action to :-

1. The Secretary, District Legal Services Authority, Hooghly at Serampore
2. Sub-Divisional Offices of DLSA, Hooghly at Hooghly Sadar/ Chandernagore/ Serampore /Arambagh Sub-Division.


District Judge, Hooghly
08.01.2021